

F.No. A-14019/1/2021-Admn.IV(LA)(i)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

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Shastri Bhawan, New Delhi

Dated: 28/5/22

OFFICE ORDER

In partial modification of this Department's Office Order No. A-60011/12/2019-Admn.IV(LA) dated 21.09.2020 and with the approval of competent authority in the Department, **Sh. Praveen Srivastava, Deputy Legal Adviser**, is designated as Liaison Officer in respect of matters relating to the representation of the Scheduled Castes, Scheduled Tribes and Person with Disabilities w.e.f. 01.06.2022 (on superannuation of Sh. Birsingh Majhi, DLA w.e.f. 31.05.2022) in pursuance of DoP&T O.M. No. .M. No. 43011/153/2010-Estt.(Res.), dated 04.01.2013.

2. Sh. Praveen Srivastava, DLA will also be the Liaison Officer for SCs/STs/PWDs in Reservation Cell constituted in the Department of Legal Affairs vide Office Order No. A-14091/1/2021-Admn.IV(LA) dated 13.08.2021.



(Varun Singh Chauhan)

Under Secretary to the Govt. of India

To,

Sh. Praveen Srivastava, DLA,  
Department of Legal Affairs.  
(along with DoP&T O.M. dated 04.01.2013 and  
this Department's Office Order dated 13.08.2021).

Copy to:

1. Sr. PPS to Law Secretary.
2. Sr. PPS to to AS (RSV) / AS (Dr. RM) / AS (Dr. ARR) / JS&LA(RKS) / Sr.GA (MK).
3. Section Officer, Admn.I(LA)/Reservation Cell.
4. All Addl. LA/DLA/ALA of Department of Legal Affairs.
5. PPS to Deputy Secretaries (SS)/(PD).
6. PS to Under Secretary (MM).
7. The Under Secretary, [Sh. Abhay Kumar, Estt.(Res-I)], DoP&T, North Block, New Delhi.
8. The Incharge, Central Agency Section.
9. The Under Secretary, Law Commission of India.
10. The Incharge, Branch Secretariat (Mumbai/Kolkata/Chennai/Bengaluru).
11. The Incharge, Litigation Section (High Court/Lower Court).
12. All Sections of Department of Legal Affairs.